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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 1/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017

Name of the Company:

Meena Subhash Kulkarni & Ors.

V/s.

Neesa Agritech & Food Ltd. & Ors.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Jaimin R. Dave

Advocate

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ORDER

Learned Advocate Mr. Jaimin Dave present for Petitioner. None present for Respondent.

At request of Petitioner.

List the matter on 28.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of August, 2017.